

organisers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): (a) There is no provision for registering organisations under the Foreign Exchange Regulation Act, 1973.

(b) and (c). Does not arise.

Debt Burden

1960. DR. MUMTAZ ANSARI :
SHRI RAJESH RANJANALIAS PAPPU YADAV:
SHRI MOHAN SINGH (DEORIA) :
SHRI LAL BABU RAI :

Will the Minister of FINANCE be pleased to state:

(a) the details of foreign debt burden on the Government at the end of 1994-95, country-wise;

(b) the details of the interest paid by the Government against this debt during each of the last three years; and

(c) the steps taken by the Government to repay the foreign loan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): (a) to (c). Information is being collected and will be laid on the Table of the House.

Welfare Scheme for the Agricultural Labour

1961. SHRI RATILAL VARMA:
SHRI MOHAMMAD ALI ASHRAF FATMI:

Will the Minister of LABOUR be pleased to state:

(a) the details of the welfare schemes sanctioned by the Union Government for the agricultural labourers in Gujarat during the last three years;

(b) the extent to which the agricultural labourers have been benefited from these scheme;

(c) the amount allocated for the purpose during the current financial year and for the Eighth Five Year Plan;

(d) whether the Government propose to take some more steps in this regard; and

(e) if so; the details thereof?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY): (a) to (e). Some of the major schemes undertaken for the welfare of the rural workers including agricultural workers in the State of Gujarat:

(i) Integrated Rural Development Programme (IRDP) under this scheme, financial assistance is provided for acquiring income generating assets, comprising of a varying mix of subsidies and term credit at differential rates for small farmers, marginal farmers, agricultural labourers and rural artisans with special provision for SC/STs and women. The number of families assisted under this scheme during 1992-93, 1993-94 and 1994-95 (upto Feb, 95) in the State of Gujarat are 61,842, 79,725 and 61,444 respectively. Rs. 3059.22 lakh have been allocated for Gujarat State for 1995-96.

(ii) Jawahar Rojgar Yojna (JRY)

The scheme aims at generation of additional gainful employment and creation of productive community assets. Employment generation under this scheme in the State of Gujarat during the year 1992-93, 1993-94 is and 1994-95 235.03, 210.55 and 195.68 lakh mandays respectively. This scheme has been intensified in 120 backward districts of the country where there is concentration of unemployment and under-employment. In Gujarat 62.80 lakh mandays were generated under Intensified Jawahar Rojgar Yojna (IJRY). Rs. 9225.74 lakh and 1548.13 lakh have been allocated under JRY and IJRY respectively for Gujarat State for the Year 1995-96.

(iii) Training of Rural Youth for self Employment (TRYSEM) The scheme airs at skill upgradation of rural youth for self-employment.

(iv) Employment Assurance Scheme (EAS)

On 2nd October, 1993 a new scheme known as 'Employment Assurance Scheme' has been launched in 1752 identified backward blocks throughout the country and seeks to provide assured wage employment of 100 days of unskilled manual work in lean agricultural season. The scheme will mainly benefit agricultural workers. During 1994-95 Physical achievement under this scheme was 20.25 lakh mandays.